

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 2854/2015

This the 20th day of November, 2019

**Hon'ble Mr. A. K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Kavita
D/o Shri Amar Singh
VPO- Dalanwas
Distt. Mohinder Garh
Haryana-123024

...Applicant

(By Advocate: None)

VERSUS

1. The Commissioner of Police, Delhi
Police Headquarters,
MSO Building,
I.P. Estate New Delhi-110002
2. The Addl. Dy. Commissioner Police,
Establishment, 2nd Floor,
MSO Building,
I.P. Estate New Delhi-110002
3. The Deputy Commissioner of Police, (Admn.)
Recruitment Cell,
Room No. 21 Admn. Block,
New Police Line,
Kingsway Camp,
New Delhi-110009
4. The Additional Commissioner of Police,
Armed Police, Room No. 1,
Admn. Block,
New Police Line,
Kingsway Camp,
New Delhi-110009

...Respondents

(By Advocate: Ms. Ritika Chawla)

ORDER (Oral)**Hon'ble Mr. R.N. Singh, Member(J):**

Heard the learned counsel for respondents.

2. None appeared on behalf of the applicant. The matter is of the year 2015, listed for final hearing. It is observed that even on the last dates of hearing, i.e., 11.04.2019 and 12.09.2019, there was no representation on behalf of the applicant.

3. It appears from the above that the applicant has lost interest in pursuing the matter. Hence, OA stands dismissed on account of non-prosecution.

(R.N. Singh)
Member (J)

/akshaya/

(A.K. Bishnoi)
Member (A)